

compared to those situated in other places; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMAN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) A Central Autonomous Organisation named Nehru Yuvak Kendra Sangathan has been set up to administer the programmes & activities of Nehru Yuva Kendras from 1987-88.

The Sangathan will draw up future programmes for assistance to various Nehru Yuva Kendras.

(b) The total amount proposed to be provided for Nehru Yuva Kendras and Sangathan is Rs. 594 lakhs for the year 1987-88.

(c) No, Sir.

(d) Does not arise.

Allocation for National Highways in Uttar Pradesh

4428. SHRI HARISH RAWAT : Will the Minister of SURFACE TRANSPORT be pleased to state the amount released for construction, repair and maintenance of National Highways in Uttar Pradesh during 1986-87 and proposed to be released during the year 1987-88?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : An amount of Rs. 25.35 crores has been allocated for the construction of National Highways in Uttar Pradesh and Rs. 10.37 crores has been released for the maintenance of National Highways in the State during 1986-87. The allocation/release of funds for 1987-88 has not been finalised as yet.

[English]

Railway Lines in Karnataka

4429. SHRI V. KRISHNA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) what was the length of railway line in Karnataka as on one November,

1956 and what is its length at present and how does it compare with the neighbouring States of Andhra Pradesh, Tamil Nadu and Kerala; and

(b) the steps taken to improve the position of railway lines in Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Route Kms. of rail lines in Karnataka on 1.11.56 and at present are 2634 km. and 3024 kms respectively. It is less as compared to Andhra Pradesh.

(b) Construction of rail line between Chitradurg and Rayadurg has been taken up.

Railway Line between Raydurg (A.P.) and Chitradurga (Karnataka)

4430. SHRI V. KRISHNA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) when did the construction of the railway line between Raydurg in Andhra Pradesh and Chitradurga in Karnataka begin and when it would be completed?

(b) what was the estimated cost when the work began; and

(c) what would be the cost when the work is completed?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHARAO SCINDIA) : (a) Construction was commenced in 1982. Completion will depend on availability of resources.

(b) Rs. 16.92 crore.

(c) It will depend on the rates prevailing in the coming years till completion of the project.

Extension of Hospet-Kottur Railway Line upto Harihar

4431. SHRI V. KRISHNA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) how many surveys have been conducted to extend the Hospet-Kottur railway line upto Harihar in Karnataka;

(b) the estimated cost of each of the surveys;

(c) when the work would be taken up and completed ; and

(d) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Preliminary Engineering Survey was completed in 1971, when its cost was estimated at Rs. 4.42 crore. The cost has been updated recently to Rs. 24.23 crore.

(c) and (d). Construction of this 68 km. long M.G. Line is not proposed at present.

Change in Railway Route between Bangalore and New Delhi

4432. SHRI V. KRISHNA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) the distance between Bangalore and New Delhi in its present route via Wadi, Secunderabad and Kazipet ;

(b) whether there is any proposal to change this route via Gulbarga, Bidar, Udgir, Nanded, Badnera, Amravati and Betul in order to reduce the distance of the route ; and

(c) if so, the steps taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 2410 Kms.

(b) No, Sir.

(c) Does not arise.

Inchampalli Multipurpose Project

4433. SHRI BHATTAM SRIRAMA MURTY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether a Joint Control Board for Inchampalli Multipurpose Project has been constituted as per the award of the Godavari Water Disputes Tribunal for formulating the project report and its implementation ;

(b) whether the Andhra Pradesh Government has proposed a draft consti-

tution of the Board to the Centre and concerned States ;

(c) if so, the reaction of Union Government to the said proposal ; and

(d) whether it is proposed to convene a meeting of the concerned Chief Ministers ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :

(a) No, Sir.

(b) A proposal for constitution of the joint control board for Inchampalli Multipurpose Project has been circulated by Andhra Pradesh only to the States of Maharashtra and Madhya Pradesh.

(c) and (d). An inter-State meeting fixed for 18th February, 1987 could not be held as the date was not convenient to the Chief Minister of Andhra Pradesh.

National Water Management Project for Andhra Pradesh

4434. SHRI BHATTAM SRIRAMA MURTY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government initiated a programme under the National Water Management Project with the World Bank assistance in order to improve the efficiency of the irrigation system in selected projects ;

(b) if so, the names of four States including Andhra Pradesh which would get financial assistance from World Bank in the 1st Phase of the above project, and how much financial assistance Andhra Pradesh is likely to get ; and

(c) what are the various projects in Andhra Pradesh selected under the above programme after detailed discussion between the World Bank and Union Government officials ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :

(a) Yes, Sir.